- (a) whether Government propose to revamp the Planning Commission; and
 - (b) if so, the details thereof?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a) and (b). Government have already reconstituted the Planning Commission, inducting Members from a vide range of disciplines relevant to the planning process.

Share of Income for Tribals from the Forest Produce

- 971. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:
- (a) whether Government propose to permit the tribals to share the income from the forest produce on the doctrine of their right on the forest produce;
 - (b) if so, the details in this regard; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOR-ESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMEN-TATION (SHRIMATI MANEKA GANDHI): (a) to (c). There is no proposal under consideration of the Central Government to permit the tribals to share the income from the forest produce on the doctrine of their right on the forest produce. The National Forest Policy, 1988 lays down that the rights and concessions from forests should primarily be for the bonafide use of the local communities, especially the tribals. The policy further states that in view of the symbiotic relationship between the tribal people and forests they should be closely associated in the protection, regeneration and development of forests. It also states that contractors should be replaced by institutions such as tribal cooperatives, labour cooperatives, Government Corporations, etc. as early as possible.

Literacy among Women

- 972. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:
- (a) the percentage of women in the country who are illiterate; and
- (b) the steps Government propose to take to increase literacy among women and expand educational opportunities for them?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) According to 1981 census, the percentage of illiterate women in the country is 75.18%.

- (b) The National Policy on Education lays emphasis on removal of disparities in access to educational opportunities suffered by women. Some of the recent strategies initiated to promote women's education through-out the country, with emphasis on women in rural and tribal areas, include the following:
 - (i) Mahila Samakhya: The basic trust of this programme is to create a mechanism whereby women are given an opportunity to plan and monitor their own education and reach out to a new body of knowledge. It aims at involving women in the process of education planning at the village level and providing education inputs like nonformal education centres, training of school teachers and production of educational material. This project has been

launched in 10 districts, 3 each of Gujarat and Karnataka and 4 of Uttar Pradesh.

- (ii) Non-Formal Education: Ninety per cent assistance is released for running of Non-Formal Education for girls in the 10 educationally backward states.
- (iii) Adult Education: Specific steps taken to enlarge coverage of women in adult education programme include:—
- Mobilisation of women learners in large number for ensuring enrolment of at least 50% women in adult education centres;
- appointment of large number of women adult education functionaries such as Instructors and Preraks even by relaxing the minimum qualifications;
- involvement of a large number of voluntary agencies, expecially those working for women;
- more attention by Shramik Vidyapeeths to women workers:
- special orientation and training of women Instructors as effective agents for promoting women's equality;
- provision of opportunities for retention of literacy skills and application of this learning for improving their living conditions;
- involvement of Central and State Social Welfare Boards

with adult education programmes; and

 production of films on female literacy and empowerment and their telecast through Doordarshan.

The State Government have been advised to take action accordingly.

Raising of Age limit for Women in Government Service

973. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to raise the age limit for women for entry into Government service; and
 - (b) if so, the details thereof?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a) No, Sir

(b) Does not arise

Recommendations made by the Rashtriya Ved-Vidya Pratishthan

974. KUMARI UMA BHARATI: Will the PRIME MINISTER be pleased to state:

- (a) whether a Committee had been set up to study the implications of the recommendations made by the Rashtriya Ved-Vidya Pratishthan after the Round Table Discussions on Ved Mathematics in Delhi in February, 1989.
- (b) if so, the details of study made on each of the four recommendations of the RVVP:
- (c) the follow-up action taken on each of the recommendations; and